NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/177/2016

NAME OF THE PETITIONER(S)

: Ozhukil Padinjarepet Achuthan Kutty Shanthi & 8 others

NAME OF THE RESPONDENT(S)

: M/s Punajani Securities Limited & 11 others

UNDER SECTION

: 397/398.

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

VIDAYA PRASHARITH. S. Coursel for perinouer.

Sushmita Uday asankas Coursel for Respondent Sushmita.

Fig. on words lemma Coursel Frozenson S. Province.

See Respondent Sushmita.

See P. on words lemma Coursel Frozenson S. Province.

Respondent Sushmita.

See P. on words lemma Coursel Frozenson.

ORDER

Shri S Vijaya Prashanth, representing counsel for petitioner present. Shri S P Muralikrishnan, counsel for R1 & R12 and Ms Sushmita Udaysankar, counsel for R2 to R11 are present. Counsel for petitioner sought time for submitting final arguments. Put up on 13.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)